

DIVISION BENCH  
COURT - II

**O-208**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/38(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>AJAY KUMAR AGARWAL VS K Y S MANUFACTURERS &amp; EXPORTERS PVT LTD</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearance (via video conferencing/physically)**

Mr. Debashis Sarkar, Adv. ] For the Company

**ORDER**

1. Ld. Counsel appearing on behalf of the Company present. None appears on behalf of the Petitioner.
2. Ld. Counsel Mr. Debashis Sarkar appearing on behalf of the Company wants to file reply affidavit within a period of two weeks.
3. List the matter for further consideration on **02.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

*Ar.*